

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.102-IA/52(AHM)2024
in
C.P. (IB)/205(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s.
Shirish Patel

.....Applicant

.....Respondent

Order delivered on: 08/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Narendra Singh, Adv. (Proxy)
For the Respondent/PG : Already Ex-parte

ORDER
(Hybrid Mode)

The proxy counsel appears for the applicant and request for adjournment in the matter as the main counsel is not available. The Respondent/Guarantor is already Ex-parte.

Re-list on 15.07.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)